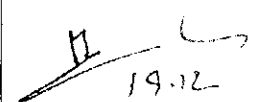


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 11.12.2023 To 15.12.2023				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/51403/2019	A/51590/2023	05/12/2023	08/12/2023
2	E/52363/2019	<u>A/51603/2023</u>	08/12/2023	11/12/2023
3	E/51711/2021 E/51661-51664/2021	<u>A/51598-51602/2023</u>	08/12/2023	11/12/2023
4	E/50138-50141/2020	<u>A/51621-51624/2023</u>	12/12/2023	13/12/2023
5	E/51764/2021	<u>A/51634/2023</u>	12/12/2023	13/12/2023
6	E/51103/2019	<u>A/51633/2023</u>	12/12/2023	13/12/2023
		MISC ORDER		
1	E/EH/50566/2022 IN E/52949/2018	<u>M/50383/2023</u>	13/12/2023	13/12/2023
		I.O. ORDER		
		Nil		
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Devender (LDC)

